


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/13	TP 45/16	Hearing	397/ 398	Tourism Fin. Corpn. I. Ltd. & Anr. Vs. M/s. Hotel Paraag Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	A. Murali, Aishwarya <i>Attorney Advocate for petitioner no.02 of 3/7/17</i>	for Respondents 1 to 4	

ORDER

Counsel for Respondent No.4 is present. Counsel for petitioner No.2 is present. Counsel for petitioner requested time on the ground that, his Senior Counsel is unable to attend the Tribunal. List it on 04/08/2017.


Member (J)


Member (T)